

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

24/01/2019

T.A./260/29/2014

D PRADHAN
-V/S-
ALL INDIA RADIO

ITEM NO:72

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the Applicant.</p> <p>No one had appeared on behalf of the applicant on previous dates i.e. on 24.12.2018 & 31. 08.2018. It is seen from the record that applicant is not interested to pursue this case. Hence, the O.A is dismissed for default for non-prosecution on the part of the Applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		